

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).  
5200-5201/2014

(Arising out of impugned final judgment and order dated 25/03/2014  
in GA No. 1659/1982,25/03/2014 in CRLA No. 1097/1982 passed by the  
High Court Of Judicature At Allahabad)

SHAHROZ ALI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with appln. (s) for bail and exemption from filing o.t. and office  
report)

Date : 25/07/2014 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR  
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Mr. Tanveer Ahmad,Adv.  
Mr. Puneet Mittal,Adv.  
Mr. Arvind Kumar Gupta ,Adv.  
Mr. Dhruv Gupta,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice on the special leave petition.

[O.P. SHARMA]  
COURT MASTER

[INDU BALA KAPUR]  
COURT MASTER

Signature Not Verified

Digitally signed by  
Om Parkash Sharma  
Date: 2014.07.26  
13:26:41 IST  
Reason: